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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/CAA/15/17
NAME OF THE TRANSFEROR : DALMIA CEMENT EAST LTD
SHRI RANGAM SECURITIES & HOLDING LTD
DALMIA BHARAT CEMENTS HOLDINGS
&
NAME OF THE TRANSFERRE : ODISHA CEMENT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	VISHNU MOHAN	Counsel for Petitioner	
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ORDER

Shri Vishnu Mohan, counsel for petitioner present. At request time enlarged for submitting arguments. Put up on 07.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)